

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: INKA FOODS PRIVATE LIMITED Date of Commencement of Liquidation: 10-01-2020; List of Stakeholders as on Date: 15-03-2021; Name of IP: Mr. Ashok Kumar Gupta; Last 5 digit of registration number: 10072

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		1300896		1300896				NA
2	Liquidation costs incurred till date		1513497		1513497				NA
3	Secured financial creditors	2	287628348	2	285128348				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	1648738	1	1648738				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	22179965					22179965	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		4	314271444	3	289591479	0	0	22179965	